

12.07 hrs.

PAPERS LAID ON THE TABLE

DRAFT FIFTH FIVE YEAR PLAN, 1974—79

THE MINISTER OF PLANNING (SHRI D. P. DHAR) : I beg to lay on the Table :

A copy of the Draft Fifth Five Year Plan 1974—79-Parts I and II. (Hindi and English versions). [Placed in Library. See No. LT-6057/73].

AUDITED ACCOUNTS OF SILK BOARD FOR 1969—72, AND ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY FOR 1971-72.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANASARI) : I beg to lay on the Table :—

(1) (i) A copy each of the Audited Accounts (Hindi and English versions) of the Central Silk Board for the year 1969-70, 1970-71 and 1971-72, under sub-section (4) of section 12 of the Central Silk Board Act, 1948.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-6051/73].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year, 1971-72 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956, along with the Statistical Statement.

(ii) A statement showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-5979/73]

REVIEW AND ANNUAL REPORTS OF HINDUSTAN SALTS LTD., JAIPUR AND SAMBHAR SALTS LTD., JAIPUR, SALT CESS (AMENDMENT) RULES, 1973, AND

REPORT OF TARIFF COMMISSION ON FAIR PRICES OF JUTE AND FELT BASED LINOLEUM 1971.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE) : I beg to lay on the Table :—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) (a) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year ended 30th September, 1972.

(b) Annual Report of the Hindustan Salts Limited, Jaipur, for the year ended 30th September, 1972, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6052/73]

(ii) (a) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1972.

(b) Annual Report of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1972 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6053/73]

(2) A copy of the Salt Cess (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. S.O. 2543 in Gazette of India, dated the 8th September, 1973, under sub-section (3) of section 6 of the Salt Cess Act, 1953. [Placed in Library. See No. LT-6053/73].

(3) A copy of the Report (1971) of the Tariff Commission on the Fair Prices of Jute-based and Felt-based